

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

272/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.07.2018.**

NAME OF THE COMPANY: M/s. Metbrass Plassim India Ltd.

SECTION OF THE COMPANIES ACT: 14(1)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Pratibha Gupta, Advocate

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 18th September, 2018. Notice also be issued to all creditors and shareholders, and publication be effected in the English and Hindi Edition of the daily newspaper "The Business Standard". Affidavit of compliance be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)